

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

It has been noticed that the members of the staff report in the Courts/Branches at around 10 O'Clock and it takes 10-15 minutes to start their Court/Official Work after marking their attendance and completing other formalities. It is advised to all the staff members to ensure that they reach their Courts/Branches well in time before 10 O'Clock so that the Courts/Branches shall start functioning sharp at 10 O'clock. This advice may be taken seriously and immediately complied with.

Talwant Singh
(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 67262-67432
Misc./Admn.II/2018

Delhi, Dated 23 OCT 2018

Copy forwarded for information & necessary compliance to:

1. All the Ld. District & Sessions Judges, North/North-West/West/South-West/South/South-East/New Delhi/East/Shahdara/North-East, Delhi New Delhi with request to circulate the same amongst their respective staff members for immediate compliance.
2. All the Judicial Officers, Central District, THC, Delhi to circulate the same amongst their staff members for immediate compliance.
3. Personal Office of the undersigned.
4. All the Sr. A. O. (J)/A.O. (J)/Br. Incharges, Central District, THC, Delhi to circulate the same amongst all the staff members working under their control for immediate compliance.
5. Dealing Official, Website Committee, THC, Delhi with the direction to upload the above circular on the Delhi District Court's Web Site.

Talwant Singh
District & Sessions Judge (HQs)
Delhi